

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

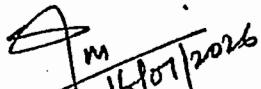
Subject:- Celebration of the Republic Day-2026.

ORDER No. 18 /RJ/HCWJ/2026

Dated : 16.01.2026

The main function of the Republic Day-2026 is to be held at High Court Lawns, opposite VIP entry to the High Court Court Building Janipur, Jammu, where His Lordship Hon'ble the Chief Justice will preside over the function and will unfurl the National Flag.

All the officers/officials of the Registry/Personal Staff of High Court Wing, Jammu, are called upon to attend the function as a part of their official duty. All the officers of their respective offices/sections shall ensure their own participation and also of the officers/officials subordinate to them in the function on 26th January, 2026 at 7:00 A.M sharp.

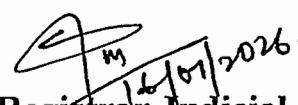

(Swati Gupta)
Registrar Judicial

No:164-176/RJ/HCWJ/2026

Dated :- 16.01.2026

Copy to the:

1. Worthy Registrar General, High Court of J&K and Ladakh at Jammu, for information.
2. Principal Secretary to Hon'ble the Chief Justice High Court of J&K and Ladakh at Jammu, for information.
3. Registrar Inspection, High Court Wing, Jammu, for information.
4. Registrar (IT), High Court of J&K and Ladakh at Jammu, for information.
5. Registrar (Estates), High Court Wing, Jammu, for information and with the direction to make necessary arrangements for the event.
6. Joint Registrar Judicial, High Court Wing, Jammu, for necessary information.
7. Additional Registrar (Adm.) High Court Wing, Jammu for information and to circulate the above order amongst all the officers/officials of the Registry for necessary compliance.
8. Additional Registrar (Personal Staff) High Court Wing, Jammu for information and to circulate the above order amongst all the officers/officials of the personal staff for necessary compliance.
9. All Secretaries (Personal Staff) High Court Wing, Jammu, for information and with a request to circulate the above order amongst their personal staff for necessary compliance.
10. All Joint Registrars/Deputy Registrars/Assistant Registrars of High Court Wing, Jammu, for information and with a request to circulate the above order amongst their staff members working in their respective sections for necessary compliance.
11. In-charge (Estates), High Court Wing, Jammu, for information and with the direction to make necessary arrangement.
12. In-charge Security High Court Wing, Jammu, for information and necessary action.
13. I/c NIC, High Court Wing, Jammu, for information and to upload the order on the official website of High Court of J&K and Ladakh.


Registrar Judicial